GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION No. 1633 TO BE ANSWERED ON 10.03.2025

Incidents of Age Frauds in Indian Sports

1633. SHRI SASIKANTH SENTHIL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is aware of the increasing incidents of age frauds in Indian sports, particularly in age-group competitions and the challenges it poses to the integrity of these events, if so, the details thereof;

(b) the details of the number of such cases identified across different sports during the last five years, including the number of athletes and officials found guilty and the penalties or bans imposed;

(c) the measures being taken by the Government to strengthen age verification processes and prevent said frauds at both grassroots and professional levels;

(d) whether the Government has taken any steps to ensure accountability within sports federations in addressing age frauds and if so, whether any internal audits or investigations been conducted into federations failing to address this issue; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

(a) to (e) For prevention of age fraud in sports the Ministry of Youth Affairs & Sports has issued guidelines under the 'National Code Against Age Fraud in Sports' (NCAAFS), effective from 1st April 2010.

Under NCAAFS 2010, concerned sports bodies such as National Sports Federations (NSFs) and Sports Authority of India (SAI) are required to get all the players in age level competitions medically examined at the time of registration or allowing a new athlete to participate in an event and issue them identity card.

In terms of NCAAFS 2010, SAI carries out the age verification tests before admitting an athlete into its Sports Promotion Schemes. Likewise, NSFs are entrusted with the responsibility of carrying out age verification tests in accordance with the NCAAFS 2010.

The Ministry does not maintain data on incidents of age fraud.

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